

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**R.O.C.NO.205/SO/2023**

**DATED:30.01.2023**

**CIRCULAR NO:4/2023**

**Sub: High Court for the State of Telangana** – Certain instructions to the candidates who are now working in the District Judiciary either on Contract basis or on outsourcing basis for submitting their applications for obtaining the relaxation and weightage marks in the present notifications issued by the High Court for filling-up of various posts in District Judiciary- Instructions - Issued.

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Certain candidates who are working on contract / outsourcing basis in the District Judiciary are approaching the High Court highlighting the difficulty being faced by them in submitting their on-line applications to various posts in the District Judiciary, as notified by the High Court in the month of January, 2023.

Having considered the same, the High Court issues the following instructions in respect of the candidates who are working on contract / outsourcing basis in the District Judiciary in respect of age relaxation and weightage marks.

1. Candidates who are working on contract / outsourcing basis in the District Judiciary for a continuous period of two years and above and presently working shall alone be eligible for the benefits extended viz., age relaxation and weightage marks.
2. Candidates who crossed the age limit at present but, they are within the age limit prescribed by the High Court for regular recruitment in District Judiciary while joining in the Judiciary on contract / out sourcing basis seeking relaxation of age and / or weightage marks shall submit their applications to the Principal District Judge/ Unit Head concerned for age relaxation and / or weightage of marks for the present recruitment, who shall issue a certificate in that behalf and forward the application(s) to the High Court.

  
**REGISTRAR GENERAL**

To

- 1) All the Unit Heads in the State of Telangana. {With a request to communicate the copy of the Circular among all the Presiding Officers working in their Unit for circulating the same among the candidates who are working on contract / outsourcing basis}
- 2) All the Registrars, High Court for the State of Telangana.
- 3) The Section Officers: Recruitment Cell Section and "E" Section, High Court for the State of Telangana.